

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-05-2024 AT 10:30 AM**

**Company Petition/57/2021
AND
IA (CA) 168, 172, 173 & 255/2023 in Company Petition/57/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Lalitha Krishna Narra & Another

...Petitioner

AND

L.K.Hospital Pvt Ltd & 4 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/57/2021

Learned Counsel Mr Sravan Kumar on behalf of the learned counsel on record Mr Ramesh Babu, for petitioner present physically.

Learned Counsel Smt Padmaja, for Respondent Nos 2 and 3 present through Video Conference.

Both sides have represented that the efforts to settle the matter out of Tribunal are still underway, and sought an adjournment. Submissions not made.

Both sides have stated that the matter can be referred to an independent Mediator to be appointed by this Tribunal, as they are willing to settle the matter through Mediation.

Hence, we hereby appoint Mr Tariq Khan, Registrar, IAMC, Hyderabad, #R/o. 21st Floor, Vikay Krishna Towers, Nanakramguda, Gachibowli, email: tariqkhan@gmail.com Phone No. 9999663628, as Mediator. His fee and expenses payable in equal proportion by both parties shall be as per negotiations.

For report, call on 01.07.2024.

IA (CA) 168/2023

Call on 01.07.2024.

IA (CA) 172/2023

Call on 01.07.2024.

-2-

IA (CA) 173/2023

Call on 01.07.2024.

IA (CA) 255/2023

Call on 01.07.2024.

**SD/-
MEMBER (T)**

**SD/-
MEMBER (J)**